## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.93/(MAH)/2013 CA No. 266/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE PARTIES: Mr. Pawankumar Kanodia

V/s. M/s. Kanodia Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

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## <u>Order</u>

## C.P. 93/397-398/CLB/MAH/2013

- 1. Ld. Counsel for the Petitioner and Respondent are present
- 2. C.A. 266 of 2013 in C.P. is adjourned as per request of the Ld. Counsel to be placed FOB in the cause list.
- 3. Next date of hearing is 16.09.2016; duly communicated to both the sides.

sd/-

Dated: 02/09/2016 Shri M.K. Shrawat

Member (Judicial)